

**REGIONAL COMMITTEES FOR RESEARCH
WORK UNDER THE FIVE YEAR PLAN**

165. SHRI KRISHNAKANT VYAS: Will the Minister for PLANNING be pleased to state:

(a) whether any regional committees for research work have been set up under the Five Year Plan; and if so, what is their number; and

(b) how many more such committees are proposed to be set up and what will be the scope of their functions?

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA):

(a) and (b). Two regional committees, one for the northern region and the other for the southern have been set up under the Research Programmes Committee of the Planning Commission. The question of setting up two more regional committees is under consideration.

The main function of the regional committees is to generally supervise the working of schemes sanctioned by the Research Programmes Committee in their region and to give such technical guidance as may be needed.

PENAL INTEREST CHARGED FOR NON-PAYMENT OF THE INSTALLMENTS OF LOAN

66. DR. R. P. DUBE: Will the Minister for REHABILITATION be pleased to state:

(a) whether any penal interest is charged from the State Governments for delay in repayment of instalments of the loans (including interest payable thereon), given to them for disbursement to the displaced persons; and

(b) whether the outstanding loans due from the State Governments on this account are increasing?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE):

(a) No.

(b) Yes. Original notice in Hindi as below:

**पंचवर्षीय योजना के अन्तर्गत गवेषणा कार्य के
लिये प्रादेशिक समितियां**

६५. श्री कृष्णकान्त व्यास : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पंचवर्षीय योजना के अन्तर्गत गवेषणा कार्य के लिये कोई प्रादेशिक समितियां स्थापित की गई हैं; यदि हां, तो उनको संख्या क्या है ; और

(ख) ऐसी कितनी और समितियों के स्थापित करने का विचार है और उनके कार्य का क्षेत्र क्या होगा ?

BHAKRA NANGAL PROJECT

67. DR. R. P. DUBE: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) the estimated percentage return on capital expected to be yielded by the Bhakra-Nangal Project to each of the three participating State Governments viz., PEPSU, Punjab and Rajasthan; and

(b) the amount of capitalised interest so far paid by each of them?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix VIII, Annexure No. 40.]

68. [Postponed to the 1st December 1954.]

MANUFACTURE OF ALE AND BEER

69. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) which are the States in India that are manufacturing (i) ale and (ii) beer; and

(b) what is the quantity produced in 1953-54?